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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

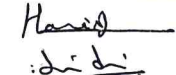

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.807/252/HDB/2018
NAME OF THE COMPANY	Deva Health Pvt Ltd
NAME OF THE PETITIONER(S)	Deva Health Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sri preeti	Advocate	9966775292	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harish Reddy	Advocate counsel for CGS	9052414366	
T. Sujan Kumar Reddy	Advocate	9160001435	

ORDER

Counsel for Applicant is present. He is directed to file bank statements and Demonetization Affidavit.

Shri Harish Reddy along with ^{Senior counsel of} Shri T. Sujan Kumar Reddy, CGSC for RoC is present. RoC already filed his report.

List it on 24.08.2018.


Member (J)